## GOVERNMENT OF INDIA TOURISM LOK SABHA

STARRED QUESTION NO:406
ANSWERED ON:24.08.2006
DEVELOPMENT OF TOURISM .
Siddeswara Shri Gowdar Mallikarjunappa

## Will the Minister of TOURISM be pleased to state:

- (a) Whether various State Governments particularly Karnataka have submitted any special plans to the Union Government for development of tourism in the States;
- (b) If so, the details thereof;
- (c) The central assistance sought therefor; and
- (d) The response of the Union Government thereto?

## **Answer**

THE MINISTER OF TOURISM AND CULTURE (SMT. AMBIKA SONI)

(a) to (d): A Statement is laid on the Table of the Sabha.

STATEMENT IN REPLY TO LOK SABHA STARRED QUESTION No.406 ANSWERED ON 24.08.2006 REGARDING DEVELOPMENT OF TOURISM

- (a) and (b): No special plans for development of tourism in the States have been submitted by the State Governments including the State of Karnataka.
- (c) and (d): Ministry of Tourism provides funds on the basis of projects prioritized every year in consultation with the State Governments/Union Territories. From the 10th Five Year Plan, Ministry of Tourism has been providing funds for the following schemes:
- (i) Tourist Circuits
- (ii) Product Infrastructure & Destination Development
- (iii) Large Revenue Generating projects
- (iv) Fairs and Festivals including Events

Project proposals for prioritized circuits/destination that are received complete in all respect, are examined as per guidelines on interse-priority basis and funds released, subject to availability under the respective heads.

The following projects have been prioritized for grant of Central Financial Assistance during the current financial year for the State of Karnataka:-

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State Destination Circuit Event/Fairs/ Rural Tourism Festival
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Karnataka 1.Hampi 1.Bijapur- 1.Bangalore 1.Chenputna Bidar- 10 lakh -Bangalore 1.Lingamakki Gulbarga. 2. Hampi 2. Alkan village- 10 lakh Bagalcote
3. Karavali- 5 lakh

The Ministry of Tourism has sanctioned the following projects for the State of Karnataka during 2005-06:

Sl Name of the Project Amount
No. Sanctioned
Rs. in lakh

- 1. Destination Development of Jog Fall in Shimoga 462.52
- 2. Destination Development of Mysore in Karnataka 353.89
- 3. Integrated Development of Tourism Circuit on Mangalore 698.00 -Ullal-Udupi-Kollur-Honnavar-Murudeshwara-Kundapur-Gokarna
- 4. Development of Golf Club at Chikmagalur, Karnataka under 120.00 LRG project
- 5. Celebration of Bangalore Habba 2005 15.00
- 6. Hampi Festival 2005-06 5.00
- 7 IT infrastructure for Eco-tourism by M/s Jungle Lodges & Resorts 53.29
- 8. GOI-UNDP Endogenous Project at Village Anegundi, District Koppal 20.00

Total 1727.70

Apart from above, during the 10th Five Year Plan (till 2005-06), the Ministry of Tourism has sanctioned projects worth Rs.7728.13 lakh for integrated development of tourism in the state of Karnataka.